

been set up for the manufacture of electrical steel stampings and laminations for an annual capacity of 2500 tons. This firm is in production and it employs about 100 persons. M/s. Vee Electrical Stampings (India), Rewa Road, Satna, Madhya Pradesh, were issued an industrial licence in October 1975 for manufacture of electrical stampings and laminations. This unit has not yet gone into production. M/s. Rewa Asbestos were issued a letter of intent in April, 1976 for manufacturing pressure pipes. The estimated employment potential on implementation of the scheme is about 200. Government do not have, presently, any proposal to set up any project in Public Sector in Rewa District.

(b) No, Sir.

(c) Does not arise.

Advertisements released by DAVP to Newspapers and Souvenirs.

547. SHRI L. L. KAPOOR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of advertisements released by D.A.V.P. during 1972 to 1977 (March)

to individual Newspapers and souvenirs and the amount paid to each together with the names and addresses of manager/ editor/organisation to whom such amount was paid;

(b) details of expenditure on advertising by Public Undertakings during the period from 1971 to March 1977;

(c) names and addresses of advertising agents of all public sector undertakings; and

(d) the rates paid by public sector undertakings and Government companies for newspaper advertisements through advertising agencies during the period from January, 1971 to March 1977?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) It is not Government's policy to disclose the quantum of advertisements released to individual newspapers and souvenirs. This is treated as confidential between the DAVP and the newspapers. The total amount spent on advertisements released by DAVP to newspapers/periodicals and souvenirs during the year 1972-73 to 1976-77 is however, as follows:—

Year	Quantum of advertisements released to newspapers/periodicals.	Quantum of advertisements released to souvenirs.
	(Rs.)	(Rs.)
1972-73	1,92,52,831	[2,83,411
1973-74	1,52,73,942	3,09,690
1974-75	1,42,30,238	1,93,580
1975-76	2,20,68,897	4,65,919
1976-77	2,79,45,942	4,75,801

(b) to (d). It is felt that effort involved in the collection of the information required will not be commensurate with the result to be achieved.

Cases under arbitration

548. SHRI L. L. KAPOOR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of cases involving Rs. 10,000 or more which were referred to arbitration during the period from January 1971 to March 1977 either by the Ministry

proper or by subordinate/attached offices or companies falling within its jurisdiction;

(b) the names and addresses of parties involved and the value of each case and the nature of transaction out of which such a case arose;

(c) if settled, in whose favour the arbitrator's award was made and finally settled;

(d) the pending cases; and

(e) how many of such cases arose out of escalation clauses in contracts ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c). The information is being collected and will be laid on the Table of the House.

Vacant Posts in S.L.S.I. in Backward States

549. SHRI L. L. KAPOOR: Will the Minister of INDUSTRY be pleased to state:

(a) whether many of the Small Industries Service Institutes located in backward States are without requisite developmental staff and more than 250 posts are lying vacant; and

(b) if so, reasons therefor and action taken or proposed to be taken to recruit and post required staff ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir. It is not correct to say that many of the Small Industries Service Institutes located in backward States are without requisite developmental staff. Only a few Small Industries Service Institutes are having some posts vacant to fill which necessary action is being taken.

(b) The question does not arise.

Columns indicating caste in application Forms

550. DR. RAMJI SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is no longer proper to have columns indicating caste in the application forms for Government, non-Government and educational institutions;

(b) if so, whether Government propose to issue instructions to the State Governments and educational and other institutions to discontinue it;

(c) if so, the time by which it could be done; and

(d) whether Government consider proper to delete the caste and community indicating names of educational institutions and if so, the steps to be taken therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c). Instructions already exist for the discontinuance of reference to caste and sub-caste in forms handled by Government and semi-Government organisations. However information whether a person belongs to the Scheduled Caste or Scheduled Tribe is required to be furnished with a view to ensure that the vacancies for appointment/seats in educational institutions reserved for such communities are actually given to the eligible candidates. The State Governments have also been advised to adopt the above procedure. Even non government institutions receiving Government assistance or financial support are required to follow the above procedure.

(d) Names which tend to indicate caste and community are not given by the Government to government and semi-government institutions. By and large, the educational institutions bearing such names are private institutions. Wherever they are given grant or subsidy by Government, it is ensured that there is no discrimination on the basis of caste or sub-caste.

All India Radio Station, Bhagalpur

551. DR. RAMJI SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how is that the Bhagalpur Station of A.I.R. which was set up earlier than the Darbhanga Station has been deprived of the facilities which are available at Darbhanga Station; and

(b) whether the Government propose to make the Bhagalpur Station an independent station like the Darbhanga station, fix special time for broadcasting and construct residential units for its employees without any delay?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) Bhagalpur Centre was set up as an auxiliary unit of the Patna Station of All India Radio. On the other hand, Darbhanga Station was conceived as a full fledged programme originating station and not as an auxiliary of any other AIR Station.

(b) There is no provision in the Fifth Five Year Plan for upgrading the auxiliary centre at Bhagalpur to an independent programme originating station. A scheme for providing studios at Bhagalpur with a view to upgrading the centre into an in-